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लम्बी अवधि के लिमे रुपमा ज म। कराने वाल

को प्रोरसाहन ः रे का का

*200 श्री प्रकाशवीर शास्त्री :

श्रीमती विद्याबली चतुर्वेदी : श्री कल्प नाथ राग्र :

श्री मोहम्मद उस्मान ग्रारिफ :

श्री सुल्तान सिंह :

क्या वित्त तथा राजस्व ग्रीर बैंकिंग मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या पांच वर्ष या इससे अधिक समय के लिये बैंकों में रुपया जमा कराने बालों को प्रोत्साहन देने के सम्वन्ध में हाल ही में कोई निर्णय लिया गया है; और

(ख) यदि हां, तो इस सम्बन्ध में व्यौरान्या है?

Incentives to long-term depositors

*200. SHRI PRAKASH VEER SHASTRI: SHRIMATI VIDYAWATI CHATURVEDI: SHRI KALP NATH RAI: SHRI MOHAMMED USMAN ARIF: SHRI SULTAN SINGH:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether any decision has recently been taken to give incentives to the persons depositing money in banks for a period of five years or more; and

(b) if so, what are the details in this regard?]

विल तथा राजस्व झौर बैंकिंग मन्त्री (श्री एच० एम० पटेल) : (क) जी, नहीं।

(ख) प्रश्न नहीं उठता ।

to Questions

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t[THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) No, Sir.

(b) Does not arise.

C.B.I. Report on I.T.D.C. Hotels

*201. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI MAHENDRA BAHA-DUR SINGH: SHRI SAWAISINGH SISO-DIA: SHRI PRAKASH MEHRO-TRA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether C.B.I. has recently submitted any report to Government regarding irregularities and malpractices in the working of some India Tourism Development Corporation hotels in Delhi; and

(b) if so, what are the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURU-SHOTTAM KAUSHIK): (a) and (b) The C.B.I. have recently submitted a report against some officers connected with the India Tourism Development Corporation, which is under examination.

Jute supply to mills by J.C.I.

*202. SHRI BHOLA PRASAD: SHRI KALYAN ROY:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether it is a fact that majority of the Jute Mills have not made payment of their dues to the Jute Corporation of India in respect of the jute supplied to them;

(b) if so, what is the amount of arrears outstanding against each jute mill as on the 30th June, 1977;

f[] English translation.